

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-35/1999/6797/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Pranjal Bora,  
Presiding officer,  
Industrial Court, Guwahati.

Dated Guwahati the 17<sup>th</sup> December, 2021.

Sub: **Commutated leave.**

Ref:- Letter No. IT.5/2021/300 dtd. 16.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for fourteen days from 17.12.2021 to 30.12.2021** along with station leave permission for the same period, has been granted, subject to submission of your leave application in prescribed format. Further, you have been asked to hand over charge retrospectively to the the Presiding officer, Labour Court, Kamrup(M), Guwahati.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-35/1999/6798-6799/A, dated , 17-12-2021**

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
2. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rda